Website: www.nclat.nic.in



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.11.2023

NOTICE

Please take notice that the following matter listed on 28.11.2023 in the Court of Chairperson will not be taken up. The next date of Hearing will be notified later.

1.	Competition App.	Alphabet Inc. & Ors.	Karan S. Chandhlok	Sonam Mathur
	(AT) No. 4 of	Vs.	Avaantika Kakkar	Samar Bansal-R1
	2023	Competition Commission of India & Ors.		Sonam Mathur-R2
				Abir Roy-R3
				Davander Prasad, Dy.
				Director CCI

By order of Hon'ble Chairperson

-Sd/-

Registrar